

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3351
ANSWERED ON:12.02.2014
STUDY ON FOREIGN UNIVERSITIES IN INDIA
De Dr. Ratna

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any study has been conducted by the Government regarding allowing foreign universities to set up their campuses in the country with a view to know its impact on Indian universities and education;
- (b) if so, the details thereof;
- (c) whether any regulations have been put in place to improve the university education in the country during the last three years; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) & (b): No, Madam. However, the Association of Indian Universities (AIU) has undertaken a study on "Foreign Educational Providers in India" and published its findings in 2012. As per the study, in 2010, there were 635 Foreign Education Providers (FEP) operating in India under different modes. These are; (i) from their respective home campuses (440), (ii) in India with their own campuses (04), (iii) under twinning arrangement (54), (iv) under programmatic collaboration (60), and (v) under arrangements other than twinning/programmatic arrangements (77). The Government has also prepared the University Grants Commission (UGC) (Establishment and Operation of Campuses of Foreign Educational Institutions) Rules, 2013. Under the proposed Rules, Foreign Educational Institutions (FEIs) can set up campuses in India once the FEIs have been notified as Foreign Education Providers (FEPs) by the UGC, subject to the fulfilment of certain eligibility conditions.

(c) & (d): The UGC has issued Regulations on the "Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education", 2010 to improve the standard of teaching in Indian Universities. The UGC has also issued the "Mandatory Assessment and Accreditation of Higher Educational Institutions, Regulations", 2012 whereby all eligible Higher Educational Institutions are required to get themselves accredited and the "Promotion and Maintenance of Standards of Academic Collaboration between Indian and Foreign Educational Institutions, Regulations", 2012 which spell out the modalities regarding the eligibility criteria and the conditions for the collaboration of a foreign educational institution with an Indian educational institution.